

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.268 of 2016 (SZ)**

Applicant/s

Respondents

Korattur People's Welfare & Awareness Trust, rep. by Managing Trustee
S. Sekaran, Korattur, Chennai – 76

1. Government of India
rep. by its Secretary
MoEF & CC, New Delhi
2. State of Tamilnadu
Rep. by Secretary to Govt
Environment & Forest Dept
Chennai
3. State of Tamilnadu, rep. by
Secretary to Govt, PWD, Chennai
4. District Collector, Thiruallur
5. The Tahsildar, Ambattur
6. The Commissioner,
Corporation of Chennai
7. The Regional Deputy Commissioner
(Central) Shenoy Nagar, Chennai
8. The Zonal Officer of Chennai Corpn
Zone – 7, Ambattur
9. Chennai Metropolitan Water Supply
& Sewerage Board, rep. by its
Managing Director, Chennai – 2
10. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Arumbakkam, Chennai
11. Ambattur Industrial Estate
Manufacturers' Assn, rep. by its
President, Chennai
12. AAVIN, rep. by its Managing Director
Ambattur, Chennai
13. MBI Mettlloys (P) Ltd., rep. by its
Managing Director, Ambattur, Chennai
14. Sunrise Electroplaters, rep. by its
Proprietor, SIDCO Industrial Estate
Pttaravakkam, Chennai
15. Industrial Rubber Products – Unit – II
Rep. by its Managing Director,
SIDCO, Ambattur, Chennai
16. Hi – Tech Plastomers
Rep. by it Managing Proprietor
SIDCO, Ambattur, Chennai
17. Cybele Industries Ltd
Rep. by its Managing Director
SIDCO, Ambattur, Chennai
18. R.R. Leather Product Pvt.Ltd
Rep. by its Managing Director
SIDCO, Ambattur, Chennai



19. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Ambattur, Chennai
(R19 suo motu impleaded as per
Order dated 1.12.2016)

Counsel appearing for appellant

M/s.D.Kamatchi, R.Kamala Devi
B.Ram Prasad

Counsel appearing for respondents

M/s.E.Manoharan for R2 to R5
Mr.Surya Prakash for R6 to R8
Mr.G.Janakiraman for R9
Mrs.Rita Chandrasekar for R10
M/s.R. Saravanakumar, E. Veda Bagath
Singh, J. Raja Rao, U. Sriram
for R11, R13 to R16, R18
M/s.M.Sumathi for R1
M/s.O.S.Vijaya Sarathi for R12

Note of the Registry	Orders of the Tribunal
Item No.19	<p>Date: 21st December, 2017</p> <p>The respondent No.10, State Pollution Control Board has filed a comprehensive report today as directed by the previous order which is taken on record. The respondent No.9 has also filed a Status Report as directed by order dated 06.12.2017. Response, if any, to the Report be filed within 2 weeks.</p> <p>List the matter on 11.01.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>